

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.76/2018

Friday, this the 3<sup>rd</sup> day of August, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Nishant Kaushik  
s/o Shri Satyapal Sharma  
r/o Village & Post Bhabhis  
District Shamli, Uttar Pradesh

..Applicant  
(Mr. A A Ansari, Advocate for Mr. Vishal Raj Sehijpal, Advocate)

Versus

1. State Selection Commission  
Through Chairman  
Block No.12, 5<sup>th</sup> Floor, CGO Complex  
Lodhi Road, New Delhi – 110 003
2. Department of Personnel & Training  
Through Secretary  
North Block, Central Secretariat  
New Delhi

..Respondents  
(Mr. K M Singh, Advocate)

**O R D E R (ORAL)**

**Mr. K.N. Shrivastava:**

Mr. A A Ansari, appearing as proxy for Mr. Vishal Raj Sehijpal, learned counsel for applicant, submits that he has instructions to withdraw this O.A. Prayer allowed.

2. The O.A. is accordingly dismissed as withdrawn.

**( S.N. Terdal )  
Member (J)**

**August 3, 2018  
/sunil/**

**( K.N. Shrivastava )  
Member (A)**